

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No. 05/KB/2016


Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company	Axis Nirman & Industries Ltd. & Anr-Vs-Hotel Birsa Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

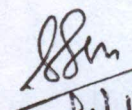
1. SHAUNAK MITRA
2. BINAY UPADHYAY.

Adv. for Petitioners
Adv. for Petitioners


15/11/17

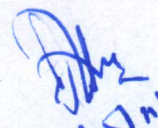
1. Anirban Ray, Adv.
2. Prithwisay Sinha, Adv.
3. Soumen Ghosh, Adv.
4. Ishani Bengtupta, Adv.
5. Snehashis Sen, Adv.

For the Resp. No. 7


15/11/17.

1. RUPABROTO KUMAR MITRA, Adv
2. RATITA PARAN RISHWA, Adv
3. KULDEEP MAHAR, Adv

R-7


15/11/17

1. SUBHANKAR NAG.
2. ASIF HOSSAIN

R-1

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 4 and 7 are present.

This I.A.No. 491/KB/2017 has been filed by the respondent no. 4 in the main petition. Reply may be filed within 2 weeks with a copy in advance to the opposite party and thereafter rejoinder, if any, may be filed within 2 weeks with a copy in advance to the opposite parties.

Ld. Counsel appearing on behalf of R-7 made a request that R-4 may be directed to serve a copy of the application. R-4 may serve a copy of the application to R-7. If R-7 wants to file any objection he may do so within 2 weeks.

List on 18/12/2017 along with the main company petition.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)